

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA

UNSTARRED QUESTION NO.2551  
ANSWERED ON 27<sup>TH</sup> DECEMBER, 2018

TERMINATION OF CONTRACTS BY NHAI

2551. SHRI OM BIRLA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the National Highways Authority of India (NHAI) has asked the Government to terminate contracts for certain road projects in last four years;

(b) if so, the details thereof along with the reasons therefor and the reaction of the Government thereto; and

(c) whether the Government is likely to rebid these projects and if so, the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (c) No, Madam. National Highways Authority of India (NHAI) is an autonomous body and termination of a contract/ concession is done as per the provision of the Concession Agreement.

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